

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/23&24/CAA/2018
NAME OF THE PETITIONER(S) : A.D SCHAFFEN PVT LTD
NAME OF THE RESPONDENT(S) : ANGAYEEAMMAL DEVARAJAN TEX PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	HEMA SRINIVASAN SUSHMITA UDAYASANKAR AANCHAL NICHANI	COUNSEL FOR APPLICANTS	
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ORDER

Counsel for the applicant present. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc